

| 1  | 2                                      | 3                            | 4      | 5   | 6  |
|----|--|------------------------------|--------|---|--|
| 4. | Raising of Kota Barrage                | Bundi, Kota & Sawai Madhopur | 91.00  | Stabilisation and Benefits under Chambal Stage I & II | Accepted by Advisory Committee on 6.1.83, subject to certain observations. Compliance to these awaited from State. |
| 5. | Modernisation of Alnia Irrigation      | Kota                         | 125.78 | 1.82  | Under examination in CWC inconultation with Project authorities.   |
| 6. | Modernisation of Gamphiri Canal System | Chittorgarh                  | 449.82 | 9.29  | Considered by advisory Committee. The State Government is to clarify to their observations.                        |

## [Translation]

Memorandum Submitted by National Federation of the Blind for their Demands

5883. DR. CHANDRA SEKHAR TRIPATHI : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether the National Federation of the Blind has submitted a memorandum to Government about their demands ;

(b) if so, the details of their main demands and whether Government have

taken any decision in regard to these demands so far ; and

(c) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SMT. M. CHANDRASEKHAR) (a) Yes, Sir,

(b) and (c) A Statement indicating main demands and the action taken by Government is annexed.

## Statement

| Main Demand |  | Action taken by Government  |
|-------------|--|---|
| 1           | 2  | 3   |
| 1.          | Legislation for the Disabled.                              | The Government has not found it possible to enact legislation for legal and administrative reasons.                         |
| 2.          | Reservation of jobs for the disabled in Group A & B posts. | The matter is under consideration of the Ministry of Social & Women's Welfare and the Department of Personnel and Training. |

| 1  | 2 | 3  |
|--|---|--|
| 3. State Governments and Union Territories should formulate a time bound programme to give employment to blind persons registered in employment exchanges. |   | The Ministry has requested State Governments and Union Territory Administrations for promoting employment of disabled persons. All State Governments except Bihar, Kerala and Sikkim have made reservations for the handicapped in posts under the control of the State Governments. |
| 4. The National Institute for the Visually Handicapped should be taken over by Government.   |   | The Institute is already under the control of the Government and fully funded by Government. It has been registered as a Society in order to give it internal freedom and autonomy.  |
| 5. Braille Press should be established in each State.  |   | This suggestion has been forwarded to all the State Governments. Five States have set up Braille presses of their own and two others are in the process of setting up Braille presses.   |
| 6. The DRI Scheme should be reviewed.  |   | This Ministry has taken up the matter with the Department of Economic Affairs, which is reviewing the Scheme.  |
| 7. Permanent identity card should be issued to every blind person.   |   | Some State Governments and Union Territories have already issued such identity cards. The Central Government is considering introduction of a common identity card valid throughout the country.   |
| 8. Scholarship Scheme should be revised after every three years.   |   | The Scholarship Scheme was revised during 1982-83. The current rates are the same as applicable to normal students under the National Scholarship Scheme.  |

#### Rail Line from Sahajnwa-Balrampur

5884. DR. CHANDRA SEKHAR-TRIPATHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether a survey was conducted for a new rail line from Sahajnwa to Balrampur via Bansi in 1977-78;

(b) if so, whether Government have taken a decision to construct this rail line; and

(c) if so, the time by which this rail line is likely to be completed; and

(d) if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) A survey was conducted in 1979, for a new BG rail line from Khalilabad, near Sahjanwa, to Balrampur, via Bansi.

(b) to (d) The survey showed that the project would not be financially remunerative. In view of severe constraint of resources and heavy commitments already in hand there is no proposal to take up construction of this line.